

NATIONAL COMPANY LAW TRIBUNAL
CUTTACK BENCH
COURT No. 1
VC AND PHYSICAL (HYBRID) MODE

ITEM No. 102

CP (IB) No. 23/CB/2023

IVN. PET. (IB) No. 2/CB/2024, IA (IB) No. 107/CB/2024

Proceedings under Section 7 IBC

IN THE MATTER OF:

Ispat Corp Ltd.

.....Applicant

V/S

Balasore Alloy Ltd.

....Respondent

Order delivered on 18/07/2024

Coram:

Shri Deep Chandra Joshi, Hon'ble Member(J)

Shri Kaushalendra Kumar Singh, Hon'ble Member(T)

PRESENT:

For the Applicants

Mr. Joy Saha, Sr. Adv,

Ms. Tanvi Luhariwala, adv in IVN. 2

Mr Baibaswata Panigrahi, Adv. In CP and IA 107

Mr Ritvik Kulkarni, Adv.

Mr Taha Mirza, Adv. in IA 107

Mr. Subham Sharma, Adv.

For the Respondent

Mr. S.S. Ladda, Adv.

Mr Baibaswata Panigrahi, Adv. in IVN. 2

Mr Ritvik Kulkarni, Adv.

ORDER

IA (IB) No. 107/CB/2024

Both sides counsel present. Applicant submits that notice has been served on the respondent. The respondent counsel requests to serve the copy again as he has not received. Applicant is directed to serve copy on the respondent again and the respondent shall file reply within ten days. List the matter on 29.08.2024.

IVN. PET. (IB) No. 2/CB/2024

Matter adjourned to 29.08.2024 for hearing. In the meantime, pleadings shall be completed by both the parties.

CP (IB) No. 23/CB/2023

Both sides counsel present. Pleadings completed. List the matter on 29.08.2024.

Sd

Kaushalendra Kumar Singh
Member (Technical)

Sd

Deep Chandra Joshi
Member (Judicial)

Sibendra Naik (Steno)